

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1691
TO BE ANSWERED ON THE 8TH MARCH, 2016

QUALITY OF SEEDS

1691. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that some seed producing companies are supplying substandard/ fake/ spurious seeds to the Government agencies;
- (b) if so, the details thereof along with the response of the Government thereto; and
- (c) the action taken by the Government against such companies to protect the farmers/consumers interests?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (DR. SANJEEV KUMAR BALYAN)

(a) to (c): No State Government has reported that seed producing companies are supplying sub-standard/fake/spurious seeds to the Government agencies. Moreover, the quality of seeds supplied to the farmers is ensured through the Seeds Act, 1966, the Seed Rules, 1968, the Seeds (Control) Order, 1983 and the Environmental (Protection) Act, 1986 under which State Governments have been empowered to appoint seed inspectors, establish Seed Testing Laboratories and take appropriate measures like, issue of warning, show cause notices, stop sale order, trial in the court etc., to curb the sale of spurious seeds in the country. The State wise progress report of Seed Law Enforcement for the last year is at Annexure-I.

ANNEXURE

Progress Report of Seed Law Enforcement during 2014-15

S.No.	State	Total No. Samples drawn	No. of samples found sub-standard	No. of cases in which warning issued	No. of cases stop sale order issued	No. of cases filed in the Court of Law	No. of cases decided by Court of Law	No. of cases pending in Court of Law	No. of case where seed forfeited
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	14345	182	80	0	60	0	70	0
2	Assam	0	0	0	0	0	0	0	0
3	Bihar	1676	147	0	147	0	0	0	0
4	Chhattisgarh	14345	182	80	0	60	0	70	0
5	Delhi	0	0	0	0	0	0	0	0
6	Gujarat	6949	170	47	180	25	0	160	0
7	Haryana	4556	57	22		20	0	20	
8	Himachal Pradesh	2892	25	25	0	0	0	0	0
9	Jammu & Kashmir	834	18	-	-	18	-	-	-
13	Jharkhand	4120	57	21	0	0	0	0	0
11	Karnataka	10284	101	25	22	22	9	25	0
12	Kerala	-	-	-	-	-	-	-	-
13	Madhya Pradesh	6722	969	0	0	0	0	0	0
14	Maharashtra	20513	841	510	1578	133	0	369	58
15	Mizoram	-	-	-	-	-	-	-	-
16	Orissa	1258	138	0	-	-	-	-	-
17	Punjab	610	25	0	14	0	0	0	0
18	Pondicherry	324	38	1	0	0	0	0	0
19	Rajasthan	4104	211	-	-	-	-	-	-
20	Tamil Nadu	51002	3531	1695	2242	245	20	468	0
21	Telangana	9052	194	0	60	50	0	164	0
22	Uttar Pradesh	7126	89	15	2	2	0	2	0
23	Uttarakhand	262	1	1	0	0	0	0	0
24	West Bengal	2557	319	130	130	0	0	0	0
